

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:505
ANSWERED ON:09.07.2004
FREE LEGAL AID TO POOR
Jogi Shri Ajit

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of persons to whom free legal aid has been provided during the last three years, state-wise;
- (b) whether the Government propose to increase the income limit for free legal aid to poor, from the existing ceiling of Rs.50,000/-;
- (c) if so, the details thereof; and
- (d) if not, the reason therefore?

Answer

MINISTER OF STATE DV THE MINISTRY OF LAW AJSD JUSTICE (SHRI K. VENKATAPATHY)

- (a) A statement showing number of persons provided free legal aid during the last three years is annexed.
- (b) There is no proposal to increase the income limit from the existing ceiling of Rs.50,000/- in respect of cases before the Supreme Court.
- (c) Does not arise.
- (d) The income limit in respect of cases before the Supreme Court was increased from Rs. 18,000/- to Rs.50,000/- only in the year 2000.